

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. Revision No. 1112 of 2019**

Manish Pandey .....  
.....Petitioner  
-Versus-  
Priti Pandey .....  
.....Opp. Party

**CORAM:-HON'BLE MR. JUSTICE RAJESH KUMAR**

.....  
For the Petitioner : - Mr. Ashutosh Anand, Adv.  
For the O.P. : - Md. Zaid Ahmad, Adv.

.....  
The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities were good.

.....  
03/07.09.2021 As jointly prayed for, let the matter be referred to the National Lok Adalat scheduled to be held on 11.09.2021.

**(Rajesh Kumar, J.)**

Kamlesh/